

ITEM NO.7

COURT NO.1

SECTION X

(Part-Heard)

## S U P R E M E C O U R T O F I N D I A

## R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 234/2003

RAMINDER PAL SINGH SETHI

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

WITH

S.L.P.(C) NO. 17283 of 2003 (With prayer for interim relief and office report),

C.A. No. 2894/2001 (with appln.(s) for directions and office report),

C.A. No. 7049/2001 (with office report),

C.A. No. 3551/2002 (with appln.(s) for leave to urge additional grounds and office report),

C.A. Nos. 7920-7921/2002 (with office report) and

S.L.P.(C) NO. 20444 of 2001 (with prayer for interim relief and office report).

Date: 05/08/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)/

Appellant(s)

Mr. Sudhir Chandra, Sr. Adv.

Mr. Manoj Swarup, Adv.

Ms. Nidhi Agarwal, Adv.

Mr. A K Chopra, Sr. Adv.

Mr. S M Sarin, Adv.

Mr. Aashish Chopra, Adv.

Mr. Gopi Chand, Adv.

Mr. P N Puri, Adv.

Mr. R K Talwar, Adv.

Mr. Amit Talwar, Adv.

Mr. Yash Pal Dhingra, Adv.

Mr. Jaswant Rai Aggarwal, Adv.

Mr. Vikas Mahajan, Adv.

Mr. Bhaskar Y Kulkarni, Adv.

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For Respondent(s)

for UoI

Mr. Amarendra Sharan, ASG

Mr. Mohan Parasaran, ASG

Mr. Navin Prakash, Adv.

Mr. Samir Ali Khan, Adv.

Mr. Gaurav Agrawal, Adv.

Ms. Sushma Suri, Adv.

for Chandigarh Admn.

Ms. Kamini Jaiswal, Adv.

Ms. Shomila Bakshi, Adv.

Mr. A K Chopra, Sr. Adv.

Mr. S M Sarin, Adv.

Mr. Aashish Chopra, Adv.

Mr. Gopi Chand, Adv.

Mr. P.N. Puri, Adv.

Mr. P C Jain, Sr. Adv.

Mr. SK Gupta, Adv.

Mr. Balbir Singh Gupta, Adv.

Ms. S Janani, Adv.

Mr. D N Goburdhan, Adv.

Ms. Pinky Anand, Adv.

Ms. Geeta Luthra, Adv.

Mr. Dhruv Mehta, Adv.

Mr. Mohit Chaudhary, Adv.

Mr. Harshvardhan Jha, Adv.

for M/s. K L Mehta & Co., Advs.

Mr. M K Dua, Adv.

Mr. Vimal Chandra S Dave, Adv.

UPON hearing counsel the Court made the following

O R D E R

List for final hearing on a non-miscellaneous day as

soon as 3-Judge Bench is available.

(D.P. WALIA)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER